

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/000522/2018

DATED THIS THE 09TH DAY OF APRIL, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

L.R.Srinatha
S/o L.Rangaiah, Aged 41 years,
Occ: Electrician HS-I
Residing at No.E191, North 5th lane,
ITI Quarters, Dooravani Nagar,
Bangalore-560 016.

Applicant

(By Advocate Shri Bhushan Gudekote)

Vs.

1. Union of India,
By its Secretary,
Ministry of Defence, South Block
New Delhi-110 011.
2. Director General of EME
Army Head Quarters,
DHQ P.O New Delhi-110 011.
3. Commandant & Managing Director,
515 Army Base Work Shop,
Bangalore-560 008
4. The Department of Personnel & Training,
Represented by its Secretary, North Block,
New Delhi-110 011.
5. The Commandant Head Quarter,
GP. EME. Meerut Cantt.-250 001.Respondents

(By Standing Counsel Shri N.B. Patil, for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. Shri N.B. Patil, learned counsel for the respondeents produces a letter issued by Lt. Col. Puneet Sharma, Est. Officer, which we quote:

*515 Army Base Workshop
Bangalore-560 008.*

21302/OA-522/2018/Est(NIP)

12 March 2019.

*Shri NB Patil, ACGSC,
No.71, Mallya Complex,
Neat Kanti Sweets,
Ganganagar,
Bangalore-560 032.*

*Court case OA.522 & 523/2018 filed by Shri Srinath LR and
Shri Anand Raj M in the Hon'ble CAT, Bangalore Bench.*

Ref to OA.522 and 523/2018 filed by Shri Srinath LR and Shri Anand Raj M in the Hon'ble CAT, Bangalore Bench.

2. *Daily Order Part II showing Pay fixation of both the individuals as requested in the OA, are submitted to produce before the Hon'ble CAT and get the case dismissed.*

3. *The case is posted for next hearing on 09 Apr 2019.*

-sd-

*(Puneet Sharma)
Lt Col
Est Officer
For Comdr & MD.*

Encls: 3 pages.

RESTRICTED
DAILY PART II ORDER

515 Army Base Workshop

Ser No :

19/Est(Ind)

Date : 19 Feb

Bengaluru – 560 008

2018

Last DO Part II No. 18/Est (IND) Dated 16th Feb 2019

INDUSTRIAL PERSONNEL

1. FIXATION OF PAY ON PROMOTION : HS – II

S.No	T.No Rank &Name	Nomenclature	Date of next increment	Remarks
a)	3046, Elect Shri Anandaraj M	Ref DO Part II No.46/Ind/11 <u>dated 27 Apr 2011</u> On promotion to the post of Elect (HS-II), the marginally noted indls pay has been fixed @ Rs.4000/- in the scale of pay of Rs.4000-100-6000 wef 01 Jan 2006.	1 st July,2007	Part II Order No.116/Ind/10/dt 22 Nov 2011 is hereby cancelled. Part II Order No.116/Ind/10/dt 22 Nov 2011 is hereby cancelled.
b)	3113, Elect Shri L.R. Srinatha	Ref DO Part II No.116/Ind/36 <u>dated 27 Nov,2010</u> On promotion to the post of Elect (HS-II), the marginally noted indls pay has been fixed @ Rs.4000/- in the scale of pay of Rs.4000-100-6000 wef 01 Jan 2006.	1 st July,2007	Part II Order No.54/Ind/dt 21 May, 2011 is hereby cancelled.

2. IMPLEMENTATION OF 6TH PAY COMMISSION : FIXATION OF PAY UNDER CENTRAL CIVIL SERVICE (REVISED PAY) RULES,2008

The pay on implementation of 6th CPC under CCS (Revised Pay) Rules, 2008 the pay in respect of the under mentioned indl has been re-fixed as under :-

Ser	T.No, Trade &Name	Date	Nomenclature	Remarks
a)	3046, Elect Shri Anandaraj M	1.1.2006	Pay fixed at Rs.7510 + 2400 (GP) in the pay band of Rs.5200-20200 with Grade pay of Rs.2400/- and subsequent increment granted is as under:-	Do Pt II No.63 /Ind dt 2.7.2012
	Increment Gtd Increment Gtd Increment Gtd Increment Gtd Increment Gtd Increment Gtd Increment Gtd Increment Gtd Increment Gtd	1.7.2006 1.7.2007 1.7.2008 1.7.2009 1.7.2010 1.7.2011 1.7.2012 1.7.2013 1.7.2014	Rs.7510+300=7810+2400(GP) Rs.7810+310=8120+2400(GP) Rs.8120+320=8440+2400(GP) Rs.8440+330=8770+2400(GP) Rs.8770+340=9110+2440(GP) Rs.9110+350=9460+2400(GP) Rs.9460+360=9820+2400(GP) Rs.9820+370=10190+2400(GP) Rs.10190+380=10570+2400(GP) DNI : 1.7.2015	65/Ind/478 dt 9.7.13 and 74/Ind/457 dt 05/07/14 are hereby cancelled.

b)	3113, Elect- Shri L.R. Srinatha	1.1.2006	Pay fixed at Rs.7510 + 2400 (GP) in the pay band of Rs.5200-20200 with Grade pay of Rs.2400/- and subsequent increment granted is as under:-	Do Pt II No.65 /Ind dt 08.7.2011, 63/Ind dt 2.7.12 and 65/Ind/529 dt 09/07/13 and 74/Ind/507 dt 5.7.14 are hereby cancelled.
	Increment Gtd	1.7.2006	Rs.7510+300=7810+2400(GP)	
	Increment Gtd	1.7.2007	Rs.7810+310=8120+2400(GP)	
	Increment Gtd	1.7.2008	Rs.8120+320=8440+2400(GP)	
	Increment Gtd	1.7.2009	Rs.8440+330=8770+2400(GP)	
	Increment Gtd	1.7.2010	Rs.8770+340=9110+2440(GP)	
	Increment Gtd	1.7.2011	Rs.9110+350=9460+2400(GP)	
	Increment Gtd	1.7.2012	Rs.9460+360=9820+2400(GP)	
	Increment Gtd	1.7.2013	Rs.9820+370=10190+2400(GP)	
	Increment Gtd	1.7.2014	Rs.10190+380=10570+2400(GP) DNI : 1.7.2015	

3. FIXATION OF PAY ON PROMOTION : HS – I

Ser. No	T.No, Trade & Name	Nomenclature	Date of Next Increment	Remarks
(a)	<u>3046, Elect</u> <u>Shri Anandraj</u> <u>M</u>	<u>Ref DO Part II No.80/Ind/8 dated 01 Oct 2015</u> On promotion to the post of Elect (HS-1), the marginally noted indls pay has been fixed at Rs.10960/- 2800(GP) in the pay band of Rs.5200-20200 with GP of Rs.2800 w.e.f. 21 Aug 2014 and subsequent increment gtd is as under 1st July 2015- Rs.10960+420-11380+2800(GP)	1 st July,2016	Part II Order No. 108/Ind/24 dt 12 Dec 2015 is hereby cancelled.
b)	3113,Elect Shri Srinatha L.R.	<u>Ref DO Part II No.80/Ind/8 dated 01 Oct 2015</u> On promotion to the post of Elect (HS-1), the marginally noted indls pay has been fixed at Rs.10960/- 2800(GP) in the pay band of Rs.5200-20200 with GP of Rs.2800 w.e.f. 21 Aug 2014 and subsequent increment gtd is as under : 1stJuly,2015-Rs.10960+420-11380+2800(GP)	1 st July,2016	Part II Order No. 108/Ind/24 dt 12 Dec 2015 is hereby cancelled.

*Lt Col
Est Officer*

RESTRICTED

RESTRICTED

515 Army Base Workshop
Bengaluru – 560 008

(Page 3 of 3)

Ser No : 19/Est(Ind)
Date : 19 Feb 2019

4. RE-FIXATION OF PAY UNDER CENTRAL CIVIL SERVICE (REVISED PAY) RULES-2016

Having opted CCS (RP) Rules-2016 pay in r/o the under mentioned individuals have been re-fixed w.e.f. 1st Jan 2016 and granted increments as per Govt of India Min of Finance, Dept of Expenditure OM1-5/2016-IC dated 29 July, 2016 :-

S. No	T. No	Trade	Name (Shri/Smt)	Pre-revised pay band RPR-2008	Pre-revised Basic pay on 1 st January, 06	Pre-revised Grade Pay as on 1.1.16	Total	Level/ Cell in Pay Matrix	Pay fixed as on 1.1.2016	Date of increment	Pay after increment	Date of next increment	Part II orders cancelled
a	b	c	d	e	f	g	h	i	j	k	l	m	n
(a)	3046	Elect (HS-1)	Anandaraj M	5200-20200	11380	2800	14180	5 Cell 9	37000	01.07.16 01.07.17 01.07.18	38100 39200 40400	1.7.19	110/Est(Ind)dt 4.11.16, 74/Est(Ind)/330 dt 7.7.17 &55/Est(Ind)/293 dt 4.7.18 are hereby cancelled.
(b)	3113	Elect (HS-1)	LR Srinatha	5200-20200	11380	2800	14180	5 Cell 9	37000	01.07.16 01.07.17 01.07.18	38100 39200 40400	1.7.19	110/Est (Ind) dt 4.11.16, 74/Est(Ind)/330 dt 7.7.17 &55/Est(Ind)/293 dt 4.7.18 are hereby cancelled.

(Authy : LAO(B) Bangalore letter No.LAB/ST/515 ABWS/PF dt 18 Feb 2019)

2. He says that the benefits had been granted to the applicant. Therefore the OA has become infructuous. OA therefore dismissed as infructuous.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

vmr

Annexures referred to by the Applicant in OA No.170/00522/2018

Annexure A1	Copy of order in OA No.1236/2013 dated 7.11.2016
Annexure A2	Copy of representation dated 20.1.2018 by Applicant to 3 rd Respondent
Annexure A3	Copy of impugned order dated 10.4.2018 passed by 3 rd respondent
Annexure A4	Copy of Salary Slip of Junior Arun R dated 31.3.2018
Annexure A5	Copy of Salary Slip of the Applicant dated 31.3.2018
Annexure A6	Copy of Seniority list of Cadre Electrician dated 16.5.2018.

Annexure with Reply Statement

Annexure R1	Copy of the appointment order
Annexure R2	Copy of letter dated 14.06.2010
Annexure R3	Copy of Circular dated 26.08.2011 issued by Principle Controller of Defence Accounts (Fys) Kolkata
Annexure R4	Copy of the Fixation Performa
Annexure R5	Copy of Para 13 of CCS (RP) Rules, 2008

